

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 3680
TO BE ANSWERED ON 23.03.2017

JOB CARDS TO LANDLESS CASUAL LABOURERS

3680. SHRI JOSE K. MANI:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether in a clean-up exercise the Government is surveying 5.4 crore landless casual labourers to assess if they have access to Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) job cards and if so, the details thereof, State/UT-wise;
- (b) whether the deprivation data under Socio-Economic and Caste Census (SECC) is being used to identify the poor households who have not been covered under MGNREGS and if so, the details thereof;
- (c) whether an expert group on SECC had recommended that MGNREGS needs to be more focussed towards the regions where there is a greater concentration of landless labour or where people are suffering from multi-dimensional deprivation; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) & (b): As per para 3 of Schedule-II, the job card is valid for at least five years after which, it may be renewed after due verification. State/UT-wise number of deleted Job card in current Financial Year 2016-17 (as on 21.03.2017) under the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) due to reasons like fakes, misappropriation, wrong allocation and deceased are given at Annexure. States have been advised to carry out exercises to include willing households from deprived categories as per Socio-Economic and Caste Census (SECC), 2011 especially from landless households dependent on casual manual labour.

(c) & (d): The Expert Group set up to study objective criteria for allocation of resources to states and identification and prioritization of beneficiaries under various programmes using SECC has observed that “MGNREGA by design is a demand driven universal programme, SECC criteria of automatic exclusion cannot be applied in this programme to exclude households. However, the Group observed that MGNREGS needs to be more focused towards the regions where there is greater concentration of landless labourer or people are suffering from multi-dimensional deprivations in order to bring about change in the socio-economic landscape of the poor regions of the country. Cluster Facilitation Teams (CFTs) may be strengthened to address the issues of demand for work in the GPs with higher concentration of deprived households and landless manual labour. Households reporting deprivation and those reporting on automatic inclusion criterion may be pro-actively included by the PRIs for job cards and Aadhar linked bank account”.

Annexure referred in reply to parts (a) &(b)of Lok Sabha Unstarred Question No. 3680 dated 23.03.2017.

S.No.	States	No. of deleted Job card in current Financial Year 2016-17 (as on 21.03.2017)
1	ANDHRA PRADESH	238438
2	ARUNACHAL PRADESH	5908
3	ASSAM	543406
4	BIHAR	123109
5	CHHATTISGARH	476923
6	GOA	21
7	GUJARAT	339697
8	HARYANA	23334
9	HIMACHAL PRADESH	35188
10	JAMMU AND KASHMIR	111171
11	JHARKHAND	111683
12	KARNATAKA	672757
13	KERALA	55792
14	MADHYA PRADESH	2162300
15	MAHARASHTRA	76787
16	MANIPUR	4675
17	MEGHALAYA	13038
18	MIZORAM	2743
19	NAGALAND	0
20	ODISHA	411577
21	PUNJAB	6676
22	RAJASTHAN	625288
23	SIKKIM	9607
24	TAMIL NADU	937731
25	TELANGANA	0
26	TRIPURA	19546
27	UTTAR PRADESH	1743688
28	UTTARAKHAND	128592
29	WEST BENGAL	67520
30	ANDAMAN AND NICOBAR	0
31	LAKSHADWEEP	0
32	PUDUCHERRY	1596
	Total	89,48,791